THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the __March 2017

NOTICE INVITING QUOTATION

No. HCM II/225/2016/Comp/: Sealed Quotations affixing non-refundable court fee stamp of Rs. 500/- (Rupees Five hundred only) are hereby invited for supply of toners for the following printers from Govt. Registered firms for the financial year 2017-2018.

- -1. Samsung SL M3370 FD
- 2. Samsung SL M3870 FD
- 3. Kyocera Taskalfa 1800
- 4. Kyocera Taskalfa 2201
- 5. Panasonic Model No. KX-MB2085SX Multi-Function printer

The Quotation in sealed cover addressed to the REGISTRAR GENERAL, High Court of Meghalaya Shillong- 793001 super scribing thereon "Supply of Toners" must reach the office of the undersigned by 6th April 2017 on or before 1:00 P.M and the Quotation will be opened on the same day i.e. 6th April 2017 at 1: 30 P.M in the Office Chamber of the Registrar General in presence of the firm representatives.

Terms and Conditions

- a. The firm must submit its quotation in sealed envelope only.
- b. The firm should supply only genuine and defective-free toners.
- c. Rates should be quoted including all charges and taxes. Nothing extra shall be paid.
- d. The Authority concerned reserves the right to accept or reject any or all Tenders without assigning any reason.
- e. The decision of accepting authority shall be final.

Memo No. HCM II/225/2016/Comp / 1057A REGISTRAR GENERAL Copy to:

- Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- 2. The Director, DIPR, Shillong for publishing in 2(two) Newspapers
- 3. The System Analyst for uploading in the Official Website.
- 4. Office Notice board.
- 5. Account Section.
- 6. Office File.

REGISTRAR GENERAL